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IN THE HIGH COURT OF DELHI AT NEW DELHI

CS(COMM) 654/2019

MR. ANIL RATHI

..... Plaintiff

Through: Ms.Mehek Dua, Advocate

versus

SHRI SHARMA STEELTECH (INDIA) PVT. LTD. & ORS.

..... Defendant

Through: Mr.Shailesh Chauhan, Mr.Manish

Sharma, Advocate for D-18.

Mr.Sanjay Chabbra, Advocate for D-

Mr. Subhash Chawla, Advocate for

D-4 to 8.

Mr. Vasu Goyal, Advocate for D-2 &

3.

CORAM:

JOINT REGISTRAR (JUDICIAL) SH. PURSHOTAM PATHAK

(DHJS)

ORDER 01.09.2022

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IA No. 12563/2021 filed by plaintiff under Order XXXIX Rule 2 (A) CPC.

Notice issued on the fresh addresses to the contemnor no. 2 to 7 through speed post returned unserved for insufficient address. other modes service report is awaited.

Ld. Counsel for the plaintiff submits that contemnor no. 2 to 7 have





been served through speed post, courier and email and in this regard she has already filed an affidavit of service on 28.06.2022. However, the said affidavit of service has not come on record.

Ld. Counsel for the plaintiff to check with Registry and remove the objections, if any.

Put up for service / completion of pleadings.

<u>Crl.M.A.No. 16546/2020 filed by defendant no. 8 under section 340 Cr.PC</u>

Rejoinder not filed by defendant no. 8.

Let the same be filed with advance copy to opposite party.

Put up for completion of pleadings.

IA No. 7410/2020 filed by plaintiff under Order XXXIX Rule 1 & 2 CPC.

Pleadings are complete.

Re-notify on next date of hearing.

IA No. 7439/2020 filed by plaintiff for impleadment of defendants no. 18 to 20.

Pleadings are complete.

Ld. Counsel for proposed defendant no. 18 seeks adjournment on the ground that he has been recently engaged. Not opposed.

Matter is adjourned.

Put up for arguments on next date of hearing.





CS(COMM) 654/2019

Pleadings qua defendant no. 1 to 8 are complete.

Rights of defendants no. 9 to 17 to file written statements has been closed.

In view of I.A. No. 7439/2020, re-notify on next date of hearing. Put up on 10.10.2022.

PURSHOTAM PATHAK (DHJS), JOINT REGISTRAR (JUDICIAL)

SEPTEMBER 1, 2022/sk

Click here to check corrigendum, if any